BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P.No.04/KB/2017 C.P.No.185/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th November 2017, 10.30 A.M.

Name	of the Company	Tantia Construction Ltd	Vs-Socrato Capital Pvt.Ltd	
Under Section		433,434		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of	Signature with date
2.	Sourojat D Sanjay K	aegupta, Adv. ?	Composate Debtor	Bourojet Bargupta 13/1/
1. A	ritra Bas Introha Roy	ie, Adv. J S.E.	31.	13/11/1

ORDER

Ld. Counsel for the petitioner as also Corporate Debtor are present.

This case is relating to winding up petition pending before the Hon'ble Calcutta High Court as also larger bench at Delhi. Therefore, considering the pendency of the case, this case is adjourned.

List on 05.12.2017.

(Jinan K.K.) Member (J)

(V.P. Singh) Member (J)

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